

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 308

IA-546/2024

In

IB-522(ND)/2023

IN THE MATTER OF:

M/s. Genesis Dream merchants Pvt Ltd. Petitioner/Applicant

Vs.

Kapil Kumar Respondent

Order under Section 95 of the Insolvency and Bankruptcy Code, 2016.

Order delivered on 09.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Respondent : Mr. Yogesh Subhash Kolte Adv.

For the RP : Mr. Binod Kumar Singh Adv.

ORDER

IA-546/2024

The Applicant and Personal Guarantor are directed to comply with the order dated 12.06.2024 within one week.

The Personal Guarantor is directed to bring the objections on record within one week.

List the matter for compliance **on 25.07.2024.**

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)